

rural drinking water supply schemes. The pace of coverage of rural water supply in general and through pipes in particular varies from State to State depending upon the terrain/geographical conditions of the State and their utilization of the available funds, both Central as well as State shares. However, in order to review the status and pace of coverage, every year between February and April, Annual Action Plan meetings are held with the Departments of State Governments dealing with rural drinking water supply, wherein the progress achieved under different components of NRDWP are reviewed and targets for the next financial year are fixed. Officers of the Ministry are also deputed to States for field visits and review the progress of implementation. Further, Area Officers are nominated for all States and they participate in the State Level Scheme Sanctioning Committees (SLSSC) so as to ensure that the project proposals are as per the mutually agreed Action Plan. The Ministry also organises workshops on technical matters wherein best practices and other issues are showcased/shared/deliberated by the States/resource persons for benefits of all.

(c) to (e) As reported by State Government of Madhya Pradesh, at present due to sufficient rains, no district is facing shortage of drinking water, but there are habitations of partially covered category where drinking water is not being supplied as per norms.

Central Government has provided sufficient technical support to the State. However, in view of enhanced devolution of funds to States under 14th Finance Commission, the Central share allocation of funds under the National Rural Drinking Water Programme (NRDWP) to all States including Madhya Pradesh has been reduced. This may affect the progress of implementation rural water supply schemes.

Swachh Bharat Mission

18. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government has assessed the progress of Swachh Bharat Mission;
- (b) if so, the details thereof;
- (c) whether Government considers the need for a mid-course correction for better results; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Ministry of Drinking Water and Sanitation regularly reviews the programme. Since the launch of Swachh Bharat Mission (Gramin), there is a spurt in the progress made under

the programme. Against the expected outcome of 50 lakh for individual latrines for the year 2014-15, 58,54,987 latrines were constructed, which is an achievement of 117% of the target. During 2015-16, 127.41 lakh toilets have already been constructed as on 31.03.2015 against target of 120.00 lakh. For the year 2016-17, against the expected outcome of 1.5 crore individual latrines, 2179944 latrines (14.53%) have been constructed as on 11.07.2016. Since the launch of Swachh Bharat Mission (Gramin) on 2nd October, 2014, 198.69 lakh toilets have already been constructed under SBM (G) as on 11.07.2016. In addition to these, 12.75 lakh toilets have been constructed under MGNREGA since 2.10.2014. A baseline survey was conducted in 2012-13 by the States, as per which, the rural sanitation coverage was 38.76%. This has increased to 52.97% as on 11.07.2016. Also, 16 Districts, 210 Blocks, 28710 GPs and 65533 Villages have been declared Open Defecation Free (ODF) as on 11.07.2016.

(c) No, Sir.

(d) Does not arise.

Construction of toilets along with bathrooms in rural areas

19. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government has received suggestions that bathrooms should be built alongwith toilets in rural areas;

(b) if so, whether Government would consider making changes in the basic concept of the programme; and

(c) whether Government would fix any time-frame for completing the project across the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Utilising toilets constructed under SBM

20. SHRI K. T. S. TULSI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the total number of toilets built under the Swachh Bharat Mission which are lying unused or are being used as garbage bins; and

(b) the details of steps, if any, taken by Government to make these toilets usable?